Declaration or Assets and Liabilities

Vear 2024 - 2025

Years, belonging to BIHAR VIDHAN SABHA service and presently working

as ORDER PAPER DISTBUTER given herein below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

			NSIEEMILL	VANEKY		
SI.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	4,000	2500	-		-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10000 13.11.11 13.11.11				
(iii)	Bonds, Debentures and shares in Companies		150	_	_	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	_	_	_	
(v)	Motor Vehicles (details of make, etc.)	0842	060,08 5-00 03	_	-	-
(vi)	Jewellery (give details of weight and value)	G008)	-	-		_
(vii)	Other assets, such as values of claims / interests	_		_	_	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock

Exchange in respect of listed companies and as per books in the case of non listed

companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Soint family	_		-	_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1		_	_	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		-		
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)	-		-	_	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

[Note: Please give separate details for each item]

	Financial Institutions(s) / Department (s)	Amount outstanding as	
i) Loans from Banks	SBT (BORSmake	9.0000	
ii) Loans from financial institutions		1.00000	
(a) dues to departments dealing with government accommodation			
(b) dues to departments dealing with supply of water			
	ii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with	ii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water	

		(c) dues to departments dealing with supply of electricity		<u></u>
		(d) dues to departments dealing with telephones		
		(e) dues to departments dealing with		
		governments transport (including aircraft and helicopters)		
		(f) Other dues, if any		
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EEUPIC DAD2N	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	_
	(iii)	Sales Tax [Only in case of proprietary business]		_
	(iv)	Property Tax		

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:-	(M/F)
:-	28 /10/ 1995 (DD/MM/YYYY)
t -	(A/B/C)
i-	(Full Name e.g. B.A.S Bihar Administrative Service,
:-	B.S.S.:- Bihar Secretariat Service etc.)
	PATNA
he a b o v e	Name of Employee: VIKASH KUMAR Designation: ORDER PAPER DESTROUTER
	Designation: ORDER DADER DESTROUTER
	Department: ISHO SECTION
	of the declaration. Asset declaration form must be A4 size white paper with side) in prescribed format.
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